

(2025) 01 KL CK 0059

High Court Of Kerala

Case No: Writ Petition (C) No. 46395 Of 2024

R Heera Lakshmi

APPELLANT

Vs

State Of Kerala

RESPONDENT

Date of Decision: Jan. 3, 2025

Hon'ble Judges: C. Jayachandran, J

Bench: Single Bench

Advocate: Ahammad Sachin K., E.G.Gorden

Final Decision: Allowed

Judgement

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